

NOTICE FOR AWARD OF TENDER

Notice No. XXXIII-6/2016-17 - 12412 Date: 04.12.2017

It is notified to all concerned that the **Comprehensive Annual Maintenance Contract** for 19 Number of Multi Functional Printers installed at the Residential Offices of the Hon'ble Judges and the Chambers of the Registry of the High Court of Orissa, pertaining to Tender Notice No. XXXIII-06/2016-17 -9576, Dated: 22.09.2017, published in the eProcurement portal of the Government of Odisha is hereby awarded to **M/s Portal Infotech, Bhubaneswar** for the Financial year 2017-18.

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order, to make a survey of the MFPs to be covered under the CAMC and to sign the contract agreement for carrying out the Comprehensive Annual Maintenance Contract, duly signed by the **Registrar (Judicial)**, the **Tender Inviting Authority**, on the stipulated Date and Time, communicated to the Firm's Official email id.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order

6/12/17
Registrar (Judicial)
High court of Orissa